the Department of Telecommunications, RABMN, is a Remote Area Business Mes: sage Network and is a facility serving the business community on a commercial basis. This supplements a growing public data network called, I-NET. The computer networks of the Department of Electronics and Department of Science \& Technology are at present based on leased circuits and Public Switched Telephone Network (PSTN) of the Department of Telecommunications/ Mahanagar Telephone Nigam Lımited (MTNL). The coordination between these networks, wherever found necessary is carried out through PSTN.
(b) and (c). For NICNET, bilingual terminals have been provided at several remote sites of the network. In all the computer networks, the data in Hindi can be converted to ASCII formats and then transmitted over the network.
(d) Does not arise.
(e) Yes, Sir.
(f) All these networks can be connected with foreign networks through the Gateway Packet Switch System (GPSS) at the Videsh Sanchar Nigam Limited, Bombay. Wherever and whenever necessary, the varrous networks can exchange information through proper authorisation utilising GPSS.
(g) Does not arise.

## [English]

## Petrochemicals Industry in Haryana

5509. SHRI NARAIN SINGH CHAUDHRI:
SHRI DHARAMPAL SINGH MALIK:

Will the PRIME MINISTER be pleased to state:
(a) whether the Government have any proposal for seting up of petro-chemical industries at Hissar, Sonepat and Jind Districts of Haryana: and
(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) No, Sir.
(b) Does not arise.

## [Translation]

## SC/ST Posts lying Vacant in Civll Services

5510. SHRI MANKU RAM SODHI: Will the PRIME MINISTER be pleased to state:
(a) the number of IAS and IPS posts lying vacant in the country as per the reservation quota for SCs/STs upto the year 1990: and
(b) the number of posts filled upto March. 1991 out of them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIE VANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). In the indian Administrative Service and the Indian Police Service no posts are reserved exclusively for Scheduled Castes and Scheduled Tribes. However, while making direct recruitment to these Services vacancies are reserved for Scheduled Castes and Scheduled Tribes in the proportion of $15 \%$ and $7-1$ i $2 \%$ respectively. All such reserved vacancies are filled up on the basis of Civil Services Examination conducted by UPSC every year.

